

HIGH COURT OF SIKKIM
Record of Proceedings

I.A. No. 01 of 2023 in MAC App./62/2023/(Filing No.)

MANJU MINDA AND OTHERS

APPLICANTS

VERSUS

MANOJ KUMAR GUPTA AND OTHERS

RESPONDENTS

Date: 22.05.2024

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicants Mr. Manish Kumar Jain, Advocate.

For Respondents

R-1 Ms. Lidya Pradhan, Advocate.

R-2 Mr. Rahul Rathi, Advocate.

R-3 None present.

ORDER

Learned Counsel for the Applicants submits that Notice could not be served on the Respondent No.3 by "*dasti*". He seeks to take steps by publication in the Newspaper in terms of Order V Rule 20(1A) of the Code of Civil Procedure, 1908 (hereinafter, the "CPC") as the Respondent No.3 appears to be avoiding the Notice.

Considered, in view of the submission, let Notice be issued to the Respondent No.3 as per the provision of CPC cited above.

List on 27-06-2024.

Judge
22.05.2024